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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 37 / 2004-2009
NEW DELHI : DATED : 27.12.2004.

In exercise of the powers conferred under Paragraph 2.4 of the [Foreign Trade Policy](#) 2004-2009, as amended, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures, Vol.2, 2002 - 2007, as amended.

PRODUCT GROUP : FOOD PRODUCTS

The SION entry appearing at Sr.No. No. E-59 is substituted as under with the note:
“

SION No.	Export Item	Quantity	Import item	Quantity
E-59	Specific Pathogen Free (SPF) Eggs	1,00,000 Nos.	(1)SPF Premium Eggs (Male)	108 Nos.
			(2)SPF Premium Eggs (Female)	977 Nos.

Note: The import shall be permitted only from those countries which are free from Highly Pathogenic Avian Influenza (Fowl Plague) in terms of Gazette Notification of Ministry of Agriculture , Department of Animal Husbandry dated 07.07.2004 (No. 612) and Notification No. 43/(RE:2003) /2002-2007 dated 6.8.2004 of Ministry of Commerce and Industry and any other notification issued in this regard from time to time. Further, the import shall be allowed only on fulfillment of the conditions specified in the General Notes regarding

Import Policy (including Phytosanitary requirements) given in the ITC (HS) Classification of Import and Export Items and on furnishing of Health Protocol from the Ministry of Agriculture , Department of Animal Husbandry and Dairying at the time of import.”

This issues in Public Interest.

(K.T CHACKO)
DIRECTOR GENERAL OF FOREIGN TRADE

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